

per cent material and 40 per cent labour; and

(c) if so, the time by which it is likely to be done and if not, the reasons there-fore ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) :

(a) to (c). The ratio of 60:40 for wage and non-wage component for works under NREP was in force upto July '83. From August 1983 it has been revised to 50:50. The condition of 50% of the allocated funds being utilised for wage component for district as a whole has been put with a view to achieve the basic objective of employment generation under the programme as the programme is basically meant for generation of employment in rural areas. The objective of creation of durable assets under the programme can be achieved by preparing the plan of works in such a manner that part of the works are labour intensive and ratio of 50:50 of wage and non-wage can be maintained for the district as a whole. There is no objection to dovetailing of outside funds such as funds provided in the State budget for Minimum Needs Programme, funds contributed by Panchayats, and the donations received from the public. The condition of 50:50 for wage and non-wage applies to NREP funds only and not to the funds outside NREP provisions.

[*English*]

Implementation of Rural Development Programmes in Kerala

2521. **SHRI G.M. BANATWALLA :**
Will the Minister of AGRICULTURE be pleased to state :

(a) the details of IRDP, NREP and RLEGP (including total allocations, central allocations, Central release, utilisation and total number of beneficiaries assisted in

Kerala during each year of the Sixth Plan);

(b) whether it is a fact that the afore-said Central allocations for Kerala as originally indicated were reduced, especially with respect to RLEGP and if so, the extent of such reductions;

(c) the reasons for such reductions; and

(d) the targets decided for Kerala for the above programmes during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) :

(a) A statement is given below.

(b) and (c). The allocations/releases under the programmes are made in accordance with prescribed formulae for allocations indicated in the guidelines relating to these programmes and the performance of the States. To facilitate advance action, particularly under RLEGP, some tentative and provisional allocations are indicated to the States much before the start of the new financial year as projects have to be prepared and other preparatory action has to be taken by the State Governments. Final allocations are made in accordance with the prescribed formulae after the budget is approved. The actual releases are, however, dependent on the State performance. In the Sixth Plan the allocation of Kerala State under RLEGP was Rs. 2820 00 lakhs. Against this, funds released to the State Government were Rs. 2347.00 lakhs and utilisation by the State was only Rs. 1712.72 lakhs.

(d) State/Union Territory-wise targets for the Seventh Plan have not been fixed. Targets under these programmes are fixed on year to year basis.

Statement

Sixth Plan allocation, releases and utilisation and physical achievements under IRDP, NREP and RLEGP in Kerala

(Rs. in lakhs)

(Employment generated in lakh mandays)

Programme	Year	Total allocation	Central allocation	Central release	Utilisation including State share	No. of beneficiaries/mandays employment generated
IRDP	1980-81	720.00	360.00	351.66	467.48	80088
	1981-82	864.00	432.00	371.54	720.73	96832
	1982-83	1152.00	576.00	592.025	1073.36	127798
	1983-84	1208.00	604.00	660.00	1423.97	120547
	1984-85	1208.00	604.00	605.28	1491.35	104714
NREP	1980-81	1047.60	1047.60	788.61	619.50	130.97
	1981-82	1608.00	804.00	804.00	1719.55	128.32
	1982-83	1694.00	847.00	835.08	1352.36	107.32
	1983-84	1860.00	930.00	940.22	1735.90	118.78
	1984-85	2120.00	1060.00	1060.00	2578.13	143.20
RLEGP	1983-84	470.00	470.00	470.00	0.26	0.03
	1984-85	2350.00	2350.00	1877.00	1712.46	49.98

Foodgrains Production in Eastern Region

2522. SHRI AMAL DATTA : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps Government have taken for improvement in yield of foodgrains in the Eastern region; and

(b) how much of the potential for HRV of rice is proposed to be realised in the Eastern region through Governmental efforts during the Seventh Plan period; year-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) For improving the yield of foodgrains in Eastern region scheme of Special Rice Production Programme and National Pulses Development Product have been launched. These are in addition to minikit scheme of Rice, Wheat and Coarse Cereals and Small and Marginal Farmer's scheme.

(b) Proposed coverage under HYV rice in the Eastern region (Assam, Bihar, Madhya Pradesh, Orissa, Uttar Pradesh and West Bengal) during the Seventh Plan period is as under :